

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1402
ANSWERED ON:27.11.2009
TRIBAL WELFARE SCHEMES
Lal Shri Kirodi

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the names of Non-Governmental Organisations engaged in the implementation of various schemes for Scheduled Tribes (ST) in the country including Rajasthan, Scheme-wise/State-wise/ Union Territory-wise and details thereof;
- (b) the details of funds released to and utilized by each such Non-Governmental organisation during the last three years scheme-wise, state-wise/union territory-wise;
- (c) whether the Government has noticed any irregularities in distribution of funds;
- (d) if so, the details thereof; and
- (e) the action taken or proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a) & (b) : Ministry of Tribal Affairs has been implementing the following schemes for the welfare of Scheduled Tribes in the country including Rajasthan through NGOs viz.

- (i) Grant-in-aid to Voluntary Organisations working for the welfare of Scheduled Tribes,
- (ii) Coaching for Scheduled Tribes,
- (iii) Strengthening Education among Scheduled Tribe Girls in Low Literacy Districts,
- (iv) Vocational Training in Tribal Areas, and
- (v) Development of Particularly Vulnerable Tribal Groups (PTGs).

The Scheme-wise/State-wise/Union Territory-wise details of Non-Governmental Organisations and funds released under these schemes during the last three years are given at Annexure.

Further, no grants are released to NGOs unless they furnish utilization certificate of grants released in previous year.

(c) to (e) : Do not arise as none of the schemes provide for distribution of funds by NGOs.